

Earnings from Vayudoot services

889. SHRI SADASHIV BAGAITKAR:

SHRI B. SATYANARAYAN

REDDY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the amount of profit earned or loss incurred so far by the operation of Vayudoot services in different sectors;

(b) the earnings of Indian Airlines from Vayudoot services under different heads;

(c) the sector-wise break-up of passengers who have so far utilised Vayudoot service; and

(d) the criteria adopted in deciding the routes to be operated by Vayudoot service?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Industrial units in West Bengal

890. SHRIMATI KANAK MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) what are the details of the industrial units in the central or centrally-sponsored sectors set up in West Bengal during the last three years; and

(b) what is the investment made in the units during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATABHI RAMA RAO): (a) and (b) The total investment in terms of Gross Block

on the modernisation of the on-going projects of the Central Public Sector undertakings and on the new industrial units in the Central Public Sector set up in West Bengal during the last 3 years ended 31-3-1982 was of the order of Rs. 894.79 crores. Bulk of this investment, in terms of the priorities of the Sixth Plan (1980-85), was on modernisation of the existing projects.

Export of food stuff

891. SHRI LADLI MOHAN NIGAM:

Will the Minister of COMMERCE AND SUPPLY be pleased to state:

(a) whether export of food stuffs food articles has declined during the year; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) No, Sir.

(b) Does not arise.

Arrests under COFEPOSA & FERA

892. SHRI LADLI MOHAN NIGAM: Will the Minister of FINANCE be pleased to state:

(a) the number of persons arrested and the value of goods seized from economic offenders under COFEPOSA, FERA and different sections of I.T. Act during 1982; and

(b) the corresponding figures during the year 1981?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO): (a) *आँ* (b) The number of persons detained under the COFEPOSA Act during the year 1982 is 443 as against 265 persons detained during the year 1981. There is no provision in the Act for search and seizure.

The Enforcement Directorate (Foreign Exchange Regulation Act) seized Indian and Foreign currencies of the value of Rs. 1.36 crores and arrested 101 persons during the year 1982. The corresponding figures for the year 1981 are Rs. 1.14 crores and 110 persons respectively.

The value of *prime-facie* unaccounted assets seized by the Income-tax authorities, during the course of searches in the years 1982 and 1981 are Rs. 27.59 crores and Rs. 29.95 crores respectively. There is no provision in the Income-tax Act for arrest of persons during search and seizure operations.

Closed jute Mills in West Bengal

893. SHRIMATI KANAK MUKHERJEE: Will the Minister of COMMERCE AND SUPPLY be pleased to state:

(a) the names of the jute mills in West Bengal which continue to remain closed or are under lock-out to date;

(b) whether any of them has since been taken over by the Central Government; if so, what are the details thereof;

(c) whether Government have received any communication from the West Bengal Government about the closed/locked out jute mills; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) A statement is attached;

(b) No, Sir.

(c) No communication has been received from the Government of West Bengal recently about take over of closed/docked out jute mills.

(d) Does not arise.

Statement

The names of jute mills in West Bengal which continue to remain closed or are under lock-out are as under :—

Name of Mill	Date of closure	Remarks
1. Prem Ghand Jute Mills	6-4-77	Permanently closed.
2. Naskarpara Jute Mills	17-4-81	Wound up under orders of High Court Calcutta.
3. Shri Ram Jute Mill	6-8-81	Permanently closed.
4. Kanknarrah Jute Mill	17-10-82	
5. Shri Gourishankar Jute Mill	9-12-81	
6. North Brook Jute Mill	27-1-82	
7. Eastern Mfg. Co.	2-6-82	
8. Hasimara Jute Mills	13-6-82	
9. Calcutta Jute Mfg. Co.	36-1-83	
10. Barnagore Jute Factory Co. Ltd.	24-1-83	
11. Megna Jute Mills Ltd. (Broad Loom Section)	18-1-83	